

Extension of timeline for submission of public comments on the consultation paper on Institutional Mechanism for Asset Management Companies for deterrence of possible market abuse and fraudulent transactions

1. SEBI had placed a consultation paper for [*Institutional Mechanism for Asset Management Companies for deterrence of possible market abuse and fraudulent transactions*](#) on its website on May 20, 2023 seeking comments by June 03, 2023.
2. It has been decided to extend the timeline for submission of comments to June 08, 2023.

Issued on: June 01, 2023
